GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS RAJYA SABHA STARRED QUESTION NO- *360 ANSWERED ON 05/04/2022

VACANCIES IN VISAKHAPATNAM PORT TRUST

*360. SHRI SUBHAS CHANDRA BOSE PILLI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

(a) whether Government is aware that there are 1112 vacancies in Visakhapatnam Port Trust;(b) whether Government has taken any steps to amend this number considering technological advancements and mechanization;

(c) if so, the details thereof, and if not, the reasons therefor;

(d) by when would Government notify the revised estimate of vacancies so that these positions can be filled at the earliest; and

(e) the details of the steps undertaken by Government to ensure that Major Ports are as efficient in functioning as Private Ports?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Rajya Sabha Starred Question No.*360 for 05.04.2022.

(a) The number of vacancies in Visakhapatnam Port Trust is 982.

(b) to (d) A study to assess the exact requirement of manpower in Major Ports including Visakhapatnam Port Trust was awarded by the Indian Ports Association (IPA) to M/s KPMG. M/s KPMG has submitted a draft report which is under examination by IPA. The right-sizing of the manpower in all Major Ports including Visakhapatnam Port Trust would be finalized after discussions on the said report with Major Ports keeping in view the technological advancements and mechanization.

(e) The Major Port Authorities Act, 2021 notified by the Government on 18.2.2021 provides a governance framework keeping with the global benchmarks. Government is considering for rightsizing of manpower, cost control of labour charges, introduction of new Technology and Mechanization, adoption of PPP model and moving towards Land Lord Model to improve efficiency of the Major Ports.
